

ITEM NO.13 COURT NO.5 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9039/2011
COMMR.OF TRADE TAX,U.P.

Appellant(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.
(Office report on default)

Respondent(s)

Date : 22/09/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
[IN CHAMBERS]

For Appellant(s) Mr. Vibhu Tiwari,Adv.
Mr. Ravi Prakash Mehrotra,Adv.

For Respondent(s) Mr. Tanmaya Agarwal,Adv.
Mr. Ranjan Kumar Pandey,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay in filing affidavit of valuation is condoned.

(SAPNA BISHT) (RAJINDER KAUR)
SR. P.A. COURT MASTER